

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : IA(IBC)/1415/CHE/2024**

**PETITION NUMBER : CP/IB/62/2023**

**NAME OF THE APPLICANT : Shouvik Kumar Roy (RP)  
(Nexrise Publications Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016**  
-----

**ORDER**

Ld. Counsel Mr. Sreenath J for the Applicant.

This is an Application seeking to take on record the reconstitution of Committee of Creditors as on 23.05.2024.

Report is taken on record subject to all just exceptions and  
**IA(IBC)/1415/CHE/2024 is disposed off.**

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk